

F.No. 01(15)/Roster/CESTAT/2011
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi – 66

Dated :09.12.2011


ORDER No. 241 of 2011

Hon'ble Vice-President/HOD has been pleased to partially modify the sitting notified vide **Order No. 233 of 2011 for CESTAT, Delhi** to the extent indicated below:-

On 12/12/2011 at 10.30 A.M. Hon'ble Mr. D.N. Panda, Member (Judicial) and Hon'ble Mr. Rakesh Kumar, Member (Technical) will hear Customs & Service Tax Division Bench matters.

On 12.12.2011 Single Member matters listed before Hon'ble Mr. D.N. Panda, Member (Judicial) will stand adjourned.

By Order



(Naresh Kumar)
Dy. Registrar

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Dy. Registrar